Year 2020-2021
Year 2020-2021
Late Med. Abdullah **Declaration of Assets and Liabilities** aged 53 years, belonging to Grovesment Assistant service and presently working as Bihar vidhan Salpha Secretariat Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: **Details of movable assets** (Assets in joint name indicating the extent of joint ownership will also have to be Mrs Rashder Pereveen given) Ehtesham Dependant-2 Spouse Name(S) Dependant-1 Dependant-3 Description Name Etc. Name Cash 15000 80,000 10,000/= Deposits in (11) Banks, Financial Institutions And Non-Banking **Financial** Companies (iii) Bonds, Debentures and Shares in companies (lv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc Motor Vehicles (v)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Bajaj Philip

two wheater

(details of

(vi)

(vii)

make, etc.)

Jewellery (give details of weight and value)

Other assets,

such as values of claims / interests

* Dependant here means a person substantially dependent on the income of the employee.

Md. Ahsanul Hada Najmi

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will use to be indicated]

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	यमा प्रमा १५३१ १०जा	-	-		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-			-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	^				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	H.D.F.E. Bank	5,37,793
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Mal. Ahsanul Hade Naymi

	aircraft and helicopters)
	(f) Other dues, If any
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent ABUPN 88218
	Account Number (PAN)]
100	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]
	(iii) Sales Tax (Only in
	case of proprietary business1
	(iv) Property Tax
c.	Personal Detail
GPF/C	PF/PRAN No. :- PTS/BLA-724
Gende	r :- [M/F)
Date	f Birth :- 19031968 (DD/MM/YYY)
Class/	Group :- B (A/B/C)
Cadre	: B.S.S
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home	District: Patna
know	I hereby declare that the above details are true to the best of my ledge and belief.
	Signature M. AhGanul Ho cla Najmi Name of Employee: Biha violhen Salsha secretarist
	Biha violhen Salsha Geretariet
	Name or Employee: (57

Note:

Place: Patna

Date: 05 . 02 - 2021

(d) dues to departments dealing with telephones (e) dues to departments dealing with government

transport (including

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Md. Ahsaneel Hada Najmi

Designation: Assistant
Department: Biker vi dhan Sabha seesetariat Patua